#### **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# APPEAL NO. 02 OF 2015 & IA NO. 308 OF 2017 & IA NOS. 19, 20 & 96 OF 2016 & IA NO. 125 OF 2018

Dated: 15th February, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd.

...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission &

...Respondent(s)

Anr.

Counsel for the Appellant(s) : Mr. Anand K Ganesan

Mr. Shubham Arya Mr. A.K. Dubey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Neha Nagpal

Mr. Vikrant Pachnanda for R-2

Ms. Sanjna Dua for

Ms. Suparna Srivastava for GERC

### **ORDER**

### IA NO. 125 OF 2018

(Appln. for directions)

Issue notice. Mr. Shubham Arya takes notice on behalf of the appellant and Ms. Sanjana Dua takes notice on behalf of Respondent No.1 and they seek ten days time to file reply to this application. They may file the same on or before 26.02.2018 after serving copy on the other side.

List the application for hearing on 01.03.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member